

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **13.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/459/CHE/2021 IN CP/1121/2019
NAME OF PETITIONER : Nithayanantham Ramachandran (RP)
M/s Chowel India Pvt Ltd
NAME OF RESPONDENT : Sharda Motors India Ltd
SECTION : Sec 60(5) of IBC 2016 R/w Rule 11 of NCLT Rules 2016

ORDER

The Applicant is represented by Mr. A.G. Sathiyarayanan, Advocate and the Respondent is represented by Mr. Karan Malhotra, Advocate through video conferencing platform.

Mr. Karan Malhotra, Advocate undertakes to file vakalath on behalf of the Respondent and represents that this Application is not maintainable and seeks time to file counter.

The Respondent is permitted to file counter on or before the next date of hearing after serving a copy of the same to the other side.

List this matter on **06.08.2021** for filing counter.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)